

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 20th day of March 2002.

QUORUM : HON. MR. S. DAYAL, A.M.
HON. MR. A.K. BHATNAGAR, J.M.

O.A. No. 56 of 2002.

Brijesh Kumar s/o Sri Jagdish Prasad, at present posted as
Booking Clerk in Parcel Office under D.R.M., Northern Railway,
Allahabad..... Applicant.

Counsel for applicant : Sri R.S. Maurya.

Versus

1. Union of India through General Manager, N.R. Barauda House,
New Delhi.
2. Divisional Railway Manager, N.R., Allahabad.
3. Divisional Railway Manager, Northern Railway, New Delhi.

..... Respondents.

Counsel for respondents : Sri A.K. Gaur.

ORDER (ORAL)

BY HON. MR. S. DAYAL, A.M.

Counsel for applicant submits that he has filed representation annexed as Annexure 9 dated 15.10.01 in which he had made a prayer for being considered for promotion on the basis of the promotion given to Sri Ravi Chaddha as CMI Planning in a grade higher then Rs.5500-9000. He has also made a prayer that his junior Sri Azizur Rehman has been promoted as Head Parcel Clerk. The applicant should also be considered for conferment of ~~the post~~ ^{promotion &} in the scale of Rs.5500-9000 from the date Sri Azizur Rehman has been given the said grade.

2. The respondents are directed to consider whether the applicant is senior to Sri Azizur Rehman and if he is found to be senior to Sri Azizur Rehman, whether he is entitled to the same treatment as Sri Azizur Rehman on the



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basis of his representation dated 15.10.01 and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

There shall be no order as to costs.

J.M.
J.M.

A.M.
A.M.

Asthana/
20.3.02